

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. NO. 65 of 2013 in  
DFR No. 303 of 2013**

**Dated : 1<sup>st</sup> March, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

<b>M/s. K.S. Oils Ltd.</b>	<b>....Appellant(s)</b>
<b>Versus</b>	
<b>M.P. Power Transmission Co. Ltd. Jabalpur &amp; Ors.</b>	<b>.... Respondent (s)</b>

**Counsel for the Appellant (s):      Mr. Prashant Sharma**

**ORDER**

**I.A. NO. 65 of 2013**  
*(Appl. for condonation of delay)*

Issue notice to the Respondents returnable on 21.03.2013.  
Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **21.03.2013.**

**( Rakesh Nath)**  
**Technical Member**  
ts/vs

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**